

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:456  
ANSWERED ON:23.11.2011  
PROVIDING OF CALL DETAILS  
Meghwal Shri Arjun Ram

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether any instructions/guidelines have been issued to PSU telecom companies particularly to BSNL to provide their call details only for a specific period of time;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to review these guidelines; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) & (b) Madam, the Licence Condition provides the minimum period for which the Call Detail Records (CDRs) or the commercial records with regard to the communications exchanged on the network are to be stored. No instruction specific to BSNL has been issued for providing call details only for a specific period.

(c) & (d) Does not arise in view of (a) above.